## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Petition No. 12/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016

NAME OF THE PARTIES:

Mr. Champak Mehta & Ors.

V/s.

M/s. C. Mahendra Exports & Ors.

SECTION OF THE COMPANIES ACT: 241(1), 242(4), 213, 58, 402, 403 & 237 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 Adv. Dhoram Jumani alw Adv. Archan
Shah ilb Rajani Associates for Respondend A

2 How Hush Megham a ilb Dane birgh for Politicines

3. AASTHA VIDHI ilb Dane & gwinsh & Peliticines

Order CP No. 12/241(1), 242(4),213,58,402,403 & 237/NCLT/MB/MAH/2016

At request on Petitioner side, list this matter for hearing on 25.10.2016.

sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

sd/-

V. NALLASENAPATHY

Member (Technical)